## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 94/ALD/2017, (ANO. 46/ ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 03.08.2017** 

NAME OF THE COMPANY: Sybly Industries Ltd & Ors SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies act of 2013

SI. NO.

Name

Designation

Representation

Signature

1.

2.

## CP NO.94/ALD/2017, CA No.46/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner company. Sh. M.K. Bagri, OL for the Central Government. He seeks time for fixing the date of hearing to make scrutiny of the court. Time is granted.

- - Sd

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash